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Title: Introduction and passing of the Appropriation (No. 4) Bill, 2016.

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY) : Madam, I beg to move for leave to introduce a Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March 2014, in excess of the amounts granted for those services and for that year.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March 2014, in excess of the amounts granted for those services and for that year."

The motion was adopted.

SHRI ARUN JAITLEY: Madam, I introduce** the Bill.

HON. SPEAKER: Now we will take up Item No. 16D.

SHRI ARUN JAITLEY: I beg to move:

"That the Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March 2014, in excess of the amounts granted for those services and for that year, be taken into consideration."

HON. SPEAKER: The question is:

"That the Bill further to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March 2014, in excess of the amounts granted for those services and for that year, be taken into consideration."

The motion was adopted.

HON. SPEAKER : The House shall now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

*The Schedule, Clause 1, the Enacting Formula and the Long Title
were added to the Bill.*

...(Interruptions)

HON. SPEAKER: The Minister may now move that the Bill be passed.

...(Interruptions)

SHRI ARUN JAITLEY: Madam, I beg to move:

"That the Bill be passed."

HON. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

...(Interruptions)

HON. SPEAKER: Hon. Members, please take your seats.

...(Interruptions)

THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI ANANTHKUMAR): Madam, once again, through you, I am appealing to the Congress, Trinamool Congress and other Opposition Parties that if they want to start the discussion on re-monetisation under rule 193 initiated by hon. Member from TRS Shri Jithender Reddy, we are ready. ...*(Interruptions)*

Unfortunately, they have not supported the Supplementary Demands for Grants and also the Appropriation Bills. We expected that they would be debating on these two important Bills which concern everybody. ...*(Interruptions)*

At the same time, they are running away from the debate. They are not participating in the debate. ...(*Interruptions*) They are not participating in the crusade against black money and corruption. We are ready even now. ...(*Interruptions*)

HON. SPEAKER: The House stands adjourned to meet again tomorrow the 9th December, 2016 at 11 a.m.

14.52 hours

The Lok Sabha then adjourned till Eleven of the Clock

on Friday, December 9, 2016 / Agrahayana 18, 1938 (Saka).

* પડ્ઠ મ્હદ અ ઈંદત્તદકુત કુદદેકુત પડ્ઠ દકુદ્દ દદ ક ગુદકેકુદક ત્તકુત્તકુદ્દ પડ્ઠ્ય પડ્ઠ દર્વકુદ્દ્યત્તદ કિંમ કુહ્યદ્વકુથ્થ કુત્તકુત્ત દદ પડ્ઠ દથદદ દદ પડ્ઠ મદ્દવમ્કુત ક્ક પડ્ઠ્ય ગુદકેકુદક.

* Hतड्डत् यङ्गदशुयद् द ण्ड म्रड्डड्हण् दधश्चकुञ् इड्डथ् ड्डड्डड्ड त् गङ्गयत्

* एतत्तर्णं यद्धृदयं यत्तद एव ण्डं मृदुदुदुहणं हृदयं यत्तद इदं यत्तद एव ण्डं मृदुदुदुहणं तद एव ण्डं मृदुदुदुहणं

* गृहदय छडढहहहहडडडडडड

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**** सप्रयुद्धइडवहइडइड दर्या ण्डढ द्दइढहईर्रइडइडूय्त्तद् एढ ण्डढ छइडढ्त्तइडइडढदय.**